

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2018

NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2017

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Rajeev Kumar, Advocate Mr. Manoj Kulshreshtha, RP		
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	For the Respondent:	None		
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ORDER

Notice to the Ex-Directors to be present on the next date of hearing. Some plot owners are present in court. They shall be represented by their own IP and their claims are to be considered as financial claims. Let steps be taken by the plot owners.

It is further submitted that the whereabouts of the main Director, Mr. Kapil Soni who looked after the business are not known.

Let appropriate application be filed.

To come up for further consideration on 1st August, 2018.

Sd/-

(Deepa Krishan)
Member (T)

-Sd/-

(Ina Malhotra)
Member (J)